

(Quantity in tons)				
Country	1988-89 (Qty.)	1989-90 1990-91		
		(Qty.)	(Qty.)	(Qty.)
<i>Others</i>	58	19	86	198
	58	19	284	
	29445	35370	47017	58183
	39917	70375		

(Source : Tobacco Board)

Export of Sugar

1148. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state the quantum of sugar exported during the current season and at what price?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHID): During the current sugar year i.e. October, '90 to September, '91, upto 15 -7-91 a quantity of 1,49,548 MT sugar has been exported at an average price of Rs. 6743.00 approx, per MT.

Replacing cash compensatory support by R.E.P. Licence

1149. DR. YELAMANCHILI SIVA-: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal 15 to replace cash compensatory support by R.E.P. licence; and

(b) if so, the details thereof?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) The Government has suspended the Scheme of Cash Compensatory Support with effect from 3-7-91 in view

of the re-structuring and expansion of the Replenishment Licence Scheme and also the present level of exchange rates.

Under the revised REP Policy, all exports have a uniform REP rate of 30 per cent of the FOB value, in place of rates ranging from 5 to 20 per cent of the FOB value. Special rates for gems and jewellery, certain metal based handicrafts and newspapers/journals/periodicals will, however, continue. Replenishment Licensing Scheme (REP) has now become the principal instrument for export related imports and can be freely traded.

India's agreement with U.S.A.I.D

1150. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of FINANCE be pleased to state:

(a) whether any agreement has been signed recently between the Department of Economic Affairs of the Government of India and the U.S. Agency for International Development;

(b) if go, what are the details thereof; and